

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 14489/2021

(Arising out of impugned final judgment and order dated 27-08-2021 in SAD No. 246/2021 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

ANJALI SINGH & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

(FOR ADMISSION and I.R.)

Date : 09-01-2023 This matter was mentioned today.

CORAM :

HON'BLE MR. JUSTICE KRISHNA MURARI
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s) Ms. Kaveeta Wadia, Adv.
Ms. Nidhi Mohan Parashar, Adv.
Ms. Astha Sharma, AOR (mentioned by)

For Respondent(s)
Mr. Pradeep Misra, AOR

UPON being mentioned the Court made the following
O R D E R

List in the week commencing from 13.02.2023.

(SONIA GULATI)
SENIOR PERSONAL ASSISTANT

(BEENA JOLLY)
COURT MASTER (NSH)